

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

8. I.A. 3269/2024

In

C.P. (IB)/4182(MB)2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.06.2024**

NAME OF THE PARTIES: Union Bank of India

VS

Indian Transformers co ltd.

Appearance

For Liquidator : Mr Ankur Kumar, liquidator in person a/w. Adv.

Komal Bhoir i/b. Bindu Bhatia

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Re-list on **19.08.2024.**

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
Prajakta

Sd/-
LAKSHMI GURUNG
Member (Judicial)